POST OFFER ADVERTISEMENT

CORPORATE COURIER AND CARGO LIMITED

Registered office: 14/209, Adarsh Nagar, Worli, Mumbai – 400025, Tel No: 022-24370557, Fax No: 022-24226071, Email: corporatecouriermailbox@rediffmail.com and website: www.corporate-couriers.com.

Open Offer for acquisition of 15,60,000 fully paid up equity shares from shareholders of Corporate Courier and Cargo Limited (hereinafter referred to as 'CCCL' or 'Target Company') by Renaud Infracons LLP (hereinafter to as 'Acquirer'). This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirer in connection with the offer made by the Acquirer in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was released on November 15, 2013 in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) & Navshakti (Marathi- Mumbai edition).

1. Name of the Target Company : Corporate Courier and Cargo Limited
2. Name of the Acquirer : Renaud Infracons LLP
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : M/**s** Sharex Dynamic (India) Pvt Limited
5. Offer Details

a) Date of Opening of the Tendering Period : January 16, 2014

b) Date of Closure of the Tendering Period : January 29, 2014

6. Last Date of Payment of Consideration as : February 12, 2014
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (in Rs.)	3		3	
7.2	Aggregate number of shares tendered	15,60,000		27,400	
7.3	Aggregate number of shares accepted	15,60,000		24,500	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in Rs.)	46,80,000		73,500	
7.5	Shareholding of the Acquirer before Agreement / Public Announcement Number				
	• Number	Nil		Nil	
	• % of Fully Diluted Equity Share Capital	Nil		Nil	
7.6	Shares Proposed to be Acquired by way of Agreement				
	• Number	26,51,800		26,51,800	
	• % of Fully Diluted Equity Share Capital	44.20%		44.20%	
7.7	Shares Acquired by way of Open Offer				
	• Number	15,60,000		24,500	
	• % of Fully Diluted Equity Share Capital	26.00%		0.41%	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	N.A.		N.A.	
	• % of the shares acquired	N.A.		N.A.	
7.9	Post offer shareholding of Acquirer				
	• Number	42,11,800		26,76,300	
	• % of Fully Diluted Equity Share Capital	70.20%		44.61%	
7.10	Pre & Post offer shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number	33,48,200	17,88,200	33,48,200	33,23,700
	• % of Fully Diluted Equity Share Capital	55.80%	29.80%	55.80%	55.39%

8. The Acquirer and its Partners accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated January 06, 2014.

Issued by Manager to the Offer on behalf of the Acquirer:

INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain/Nikesh Jain

914, 9th Floor, Raheja Chambers, Nariman Point, Mumbai - 400 021.

Tel.: 022-22870443/44/45; Fax: 022 -22870446; E-mail: rishabh@intensivefiscal.com

Place: Mumbai

Date: February 12, 2014